

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/238(CHE)/2021
NAME OF THE PETITIONER(S) : Bank of Baroda
NAME OF THE RESPONDENTS : Ramkhumar Narasimhan
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Ms. Elavarasi for the Petitioner.

Ld. Counsel Ms. Sree Vishwanthani for the Respondent.

Report of IRP is already on record.

Pleadings are complete.

IRP is directed to serve copy on the parties and also file
additional copy with the Tribunal.

List the petition for hearing on **02.04.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)